

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Appeal No.403/252/ND/2018**

**In the matter of:**

M/s. Amar Nath Ashok Kumar Pvt. Ltd. ...Appellant

**SECTION:** Under Section 252.

**Order delivered on 12.04.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

For the Appellant                      None  
Stng. Counsel for ITD                Ms. Lakshmi Gurung, Adv.

**ORDER**

None appears when the matter is called out second time.  
For further consideration on 21<sup>st</sup> May, 2018.

**Ritu**

  
**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**